

HIGH COURT FOR THE STATE OF TELANGANA

ABSTRACT

High Court for the State of Telangana - HOLIDAYS – Declaration of **Public Holiday on 15.10.2020 (Thursday)** to the High Court for the State of Telangana, the Offices which are under the administrative control of the High Court and to all the Subordinate Courts in the State of Telangana in view of unprecedented incessant rains for the last 12 hours and imminent forecast of heavy rains – **NOTIFIED.**

ROC.NO. 1202/SO/2019

DATED:14.10.2020

NOTIFICATION NO.12 /SO/2020

Read: 1) High Court's Notification No.37/SO/2019, dt.25.11.2019.
2) High Court's Notification No.38/SO/2019, dt.25.11.2019.
3) G.O.Rt.No. 1539, General Administration (Spl.E) Department, dated 14.10.2020 issued by the Government of Telangana.

In partial modification of the High Court's Notifications read above, the High Court for the State of Telangana, hereby declares **Thursday, 15th October, 2020 as Public Holiday** to the High Court for the State of Telangana, Telangana State Judicial Academy, Secunderabad, Telangana State Legal Services Authority, Hyderabad and High Court Legal Services Committee, Hyderabad, which are under the administrative control of the High Court for the State of Telangana and also to all the Subordinate Courts in the State of Telangana, in view of unprecedented incessant rains for the last 12 hours and imminent forecast of heavy rains.


REGISTRAR GENERAL
14/10/2020

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice. (With a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place, the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court for the State of Telangana.
- 4) All the Unit Heads in the State of Telangana.
- 5) All the Officers, High Court for the State of Telangana.
- 6) All the Section Heads, High Court for the State of Telangana.
- 7) The Director, Telangana State Judicial Academy, Secunderabad.
- 8) The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 9) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 10) The Advocate General, State of Telangana, Hyderabad.
- 11) The Secretary to Governor, for the State of Telangana and State of Andhra Pradesh, Hyderabad.
- 12) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 13) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.
- 14) The Director, High Court Arbitration & Mediation Centre, Hyderabad.
- 15) The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad.
- 16) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.

- 17)The Chairman, Sales Tax Appellate Tribunal, Hyderabad.
- 18)The Presiding Officers, Labour Courts I, II & III, Hyderabad.
- 19)The Secretary General, Supreme Court of India, New Delhi.
- 20)The Registrar, All High Courts in India.
- 21)The Registrar, Railway Claims Tribunal, Hyderabad.
- 22)The Registrar, Income Tax Tribunal, Hyderabad.
- 23)The Registrar, A.P. Lokayukta, Hyderabad.
- 24)The Registrar, State Consumers Redressal Forum, Hyderabad.
- 25)The Secretary, Bar Council of Telangana, Hyderabad.
- 26)The Accountant General, Telangana, Hyderabad.
- 27)The Public Prosecutor for the State of Telangana at High Court for the State of Telangana.
- 28)The Administrator, Government Pleaders, Hyderabad.
- 29)The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 30)The Special Judge for Trial of CBI Cases, Hyderabad.
- 31)The Director of Prosecutions, Hyderabad.
- 32)The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
- 33)The President, Telangana High Court Advocates' Association, High Court for the State of Telangana.
- 34) The Secretary, Advocates' Clerks' Association, High Court for the State of Telangana.
- 35)The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
- 36)The Director, All India Radio, Public Gardens, Hyderabad. }
- 37)The News Director, Doordarshan Kendra, Ramanthpur, Hyderabad (Mobile No.9666631363). } With a request for making necessary announcement
- 38) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi Andhra Jyothi, Vaartha, The Hindu & Indian Express. } For publication in the Newspaper
- 39)The Deputy Director, Public Relations, Telangana Secretariat, Hyderabad.
- 40)The Overseer, High Court for the State of Telangana.
- 41) SPARE.